

PATNA HIGH COURT, PATNA

Notice Inviting Tender

Tenders in sealed cover are invited from the reputed firms for making following arrangements of Closing Ceremony of Patna High Court Centenary Celebrations scheduled to be held in March, 2016 at Patna. The celebrations would be of two days being Saturday and Sunday in March, 2016 subject to confirmation of higher authority.

Sl. No.	Particulars	Details
1.	Arrangement of pandal and sitting arrangements for the VVIPs, VIPs and others for the main function.	Venue- Western lawn of High Court. Capacity-Around 3000-4000 persons. Pipe pandal should be constructed.
2.	Arrangement of pandal including sitting and electrical (light & fans) arrangement for dinner.	Venue- East southern lawn of High Court. Capacity- Around 1500-2000 persons.
3.	Arrangement of pandal including sitting arrangements of the VVIPs & VIPs and lighting for dinner at Hon'ble C.J. Residence at 154, Chhajjubagh, Patna or High Court Guest House at 155, Chhajjubagh, Patna for the VVIPs.	Capacity- Around 250-300 persons.
4.	Arrangement of accommodation for the VVIPs.	Only superior hotels of Patna may submit the tender. Requirement – Around 50-70 rooms, only Presidential Suites and Deluxe Rooms. It may be changed as per confirmation of VVIPs. Duration of reservation- From Friday evening to Monday morning which may be extendable as per requirement.
5.	Arrangement of exclusive sitting Lunch of the VVIPs.	Will be organized in hotel for around 250-300 persons and as such only superior hotels of Patna may submit the tender for the same containing Veg and non-veg menus. Quality and cost will be evaluated simultaneously.

6.	Arrangement of dinner of the VVIPs.	Will be organized at Hon'ble C.J. Residence at 154, Chhajjubagh, Patna or High Court Guest House at 155, Chhajjubagh, Patna for around 250-300 persons. Veg and non-veg menus must be submitted with tender. Quality and cost will be evaluated simultaneously.
7.	Arrangement of dinner of Advocates at High Court	Will be organized in East southern lawn of High Court for around 1500-2000 persons. Veg and non-veg menus must be submitted with tender. Quality and cost will be evaluated simultaneously.
8.	Arrangement of dinner of Staff and Others at High Court	For around 1500 persons. Venue will be decided later on. Veg and non-veg menus must be submitted with tender. Quality and cost will be evaluated simultaneously.
9.	Printing of Commemorative photo souvenir.	Printing should be on fine glossy paper. One copy will contain not less than 150 pages. Requirement- Not less than 1500 copies.

The tender must contain details of each item alongwith rates and terms & conditions if any.

The intending firms must be registered with the Govt.

For each of the aforesaid subjects at Sl. Nos. 1 to 9, separate tenders must be submitted.

The Court reserves the right to modify/cancel the aforesaid tender notice in part or full without any prior information.

Any further information in the aforesaid matter may be had from the office of Registrar (Administration), Patna High Court in the 2nd week of December, 2015 during office hours.

The tenders must be submitted in the office of the undersigned by 05.01.2016 by 5.00 P.M. In any circumstance, tenders received thereafter shall not be entertained.

V. S. 11/12/15

Registrar General